



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06<sup>st</sup> December, 2022

### NOTICE

Please take notice that the following matters listed on 09.12.2022 in the Court of Chairperson will not be taken up. The next date is 20.12.2022.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 593 of 2019, 785, 786 of 2021 & 296, 427, 429, 557, 586, 645, 845, 1709, 3579, 3499 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.  <b>With</b>	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha Anindita Roy-R4 to R8 Pankaj Vevek-R13
2.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. <b>With</b>	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma
3.	Comp. App. (AT) No. 120 of 2021	Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Brijesh Kumar Tamber	Raunak Dhillon Vikas Kumar Jha Adarsh Saxena-R1
4.	Review Application No. 3 of 2022 in Comp. App. (AT) No. 346 of 2018	ICICI Bank Ltd. Vs. Union of India & Ors	Anand S. Jha	

By order of Hon'ble Chairperson

-Sd/-

Registrar